NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/184/2016

NAME OF THE PETITIONER(S)

: Venkatraman Shivkumar

NAME OF THE RESPONDENT(S)

: M/s Then India Energy Private Limited & 13 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MIC DWANSAC

Iv R 5,6 12013

J. PREHI YAPPAN for RAX PLI KAVITHA BALATI. FOR RZ & RZ

Comsel for

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri A Rengarajan, counsel for R1, Ms Kavitha Balaji, counsel for R2 & R3, Shri J Pachiyappan, counsel for R4 & R11 and Shri M K Bhansali, counsel for R5, R6, R12 & R13 are present. Counsel for petitioner filed rejoinder, copy of the same is furnished to the other side. Counsel for respondents sought time for filing sur rejoinder. Time extended at his request with a direction to file sur rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. The matter is posted for submitting arguments. Put up on 07.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)